

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.156/BB/2017	-	Await ROC Report	252(3)	Sanwa Tec Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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26.	Priya Saiswal. (Adv. for Petitioner) (8777544465) (VHVK Law Partners)	Petitioners	Priya Saiswal
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Counsel for petitioner is present. Await report from ROC, Karnataka.

List it on 19.01.2018.

MEMBER (T)

MEMBER (J)